

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2278
ANSWERED ON:10.03.2006
DEVELOPMENT OF VILLAGES
Chowdhury Shri Adhir Ranjan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

the names of villages selected or proposed to be selected for development under various rural development schemes alongwith the funds sanctioned for the purpose during the current financial year, State-wise and scheme-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYA KANTA PATIL)

The Ministry of Rural Development implements through the State Governments, a number of schemes namely, the Swarnjayanti Gram Swarajgar Yojana (SGSY) for self employment, the Sampoorna Gramin Rozgar Yojana (SGRY) and the National Food for Work Programme (NFFWP) as wage employment, the Indira Awaas Yojana (IAY) for providing shelter, Pradhan Mantri Gram Sadak Yojana (PMGSY) for rural connectivity, Drought Prone Areas Programme (DPAP), Desert Development Programme (DDP), Integrated Wastelands Development Projects (IWDP) for Area Development through Watersheds Projects, the Accelerated Rural Water Supply Programme (ARWSP) and the Swajaldhara for providing safe drinking water and the Total Sanitation Campaign (TSC) for Sanitation Programmes. All these schemes are implemented in the rural areas of the country.

State-wise Central allocation under SGRY, SGSY, IAY, PMGSY and ARWSP schemes during the current financial year i.e. 2005-06 are given in the enclosed statement at Annexure-I

Annexure-I

Statement referred in reply to Lok Sabha Un-starred Question No.2278 due for answer on 10-03-2006

State-wise Central Allocation under major Rural Development schemes for the year 2005-2006

(Rs. In lakhs)

YEAR :2005-2006

Central Allocation

State Name SGRY NFFWP SGSY IAY PMGSY ARWSP

ANDHRA PRADESH	28139.33	27199.63	5305.97	24399.42	10000.00	21032.00
ARUNACHAL PRADESH	1524.09	425.26	276.91	949.43	5200.00	9060.00
ASSAM	39560.89	37100.61	7195.18	20994.23	17600.00	15280.00
BIHAR	55724.88	58812.89	12623.79	72020.72	33200.00	15324.00
CHHATTISGARH	15705.09	23181.35	2802.45	3773.17	33000.00	5154.00
GOA	403.44	0.00	50.00	150.28	500.00	193.00
GUJARAT	12320.13	8895.33	1997.27	11966.03	6000.00	12339.00
HARYANA	6490.41	627.62	1175.03	1680.04	2500.00	3590.00
HIMACHAL PRADESH	2733.38	676.75	494.85	592.56	13200.00	10605.00
JAMMU & KASHMIR	3212.07	1100.60	612.44	1840.52	6000.00	20073.00
JHARKHAND	37791.40	50315.90	4757.98	6423.93	19500.00	5529.00
KARNATAKA	21013.87	6514.20	4006.76	9400.43	10500.00	17555.00
KERALA	9428.94	1218.36	1797.82	5227.51	2500.00	5386.00
MADHYA PRADESH	33915.78	35201.76	6007.91	7504.14	53500.00	15101.00
MAHARASHTRA	41539.76	34504.70	7920.39	14714.56	14000.00	27591.00
MANIPUR	2655.18	889.78	482.36	824.15	2800.00	3110.00
MEGHALAYA	2974.57	1212.16	540.42	1435.38	4000.00	3583.00
MIZORAM	688.33	212.89	125.06	305.89	2700.00	2569.00
NAGALAND	2040.38	1015.71	370.70	949.84	2500.00	2637.00
ORISSA	31829.53	49621.06	6068.94	14149.75	26800.00	12405.00
PUNJAB	7219.10	1595.09	571.05	2077.71	3000.00	3642.00
RAJASTHAN	15956.71	7866.58	3042.47	6013.11	28600.00	44034.00
SIKKIM	762.08	703.70	138.45	181.66	2500.00	1083.00
TAMIL NADU	24606.12	10803.45	4691.65	9768.97	8500.00	11875.00
TRIPURA	4794.48	3439.89	870.92	1849.42	3500.00	3178.00
UTTAR PRADESH	94042.72	58738.53	18173.71	32348.75	44500.00	24764.00

UTTARANCHAL	6281.04	2259.88	955.10	1621.77	9500.00	5725.00
WEST BENGAL	35372.18	25496.32	6744.42	19518.40	22100.00	13308.00
A & N ISLAND	264.70	0.00	25.00	309.46	0.00	9.37
D & N HAVELI	174.27	0.00	25.00	51.56	0.00	6.25
DAMEN & DIU	84.46	0.00	25.00	23.07	0.00	0.00
Delhi	0.00	0.00	0.00	0.00	0.00	4.69
LAKSHDWEEP	132.39	0.00	25.00	20.00	0.00	0.00
PONDICHERRY	268.30	0.00	100.00	154.14	0.00	4.69
TOTAL	539650.00	449630.00	100000.00	273240.00	388200.00	315750.00

WDP,DPAP & DDP are demand driven Schemes, thus State-wsie central allocation is not done.